Non-constitution of NMML Society

4516 SHRI A NALLASIVAN Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that under the rules/regulations and bye-laws of the Nehru Memorial Museum and Library Society at Teen Munti House, New Delhi, the term of its members is Five Years;

(b) if so, whether it is also a fact that the five-year term of its members expired several months ago;

(c) if the answer to part (b) above be the affirmative what are the reasons for non-constitution of the Society in details; and

(d) under what authority of Law/Byelaws/regulations the old members are continuing to function?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT, OF EDUCA-TION AND DEPTT, OF CULTURE) (KUMARI SELJA): (a) Yes, Sir

(b) The term of some of the members has expired.

(c) and (d) The nomination of the members to the Nehru Memorial Museum and Library Society is under the consideration of the Government. However, in order to ensure that the activities of the NMML Society do not suffer, the Department of Culture allowed the continuance of the existing Society of function till recostitution.

Grant of educational institutions in A.P.

4517. DR. YELAMANCHILI SIVAJI: Will the Minister of HUMAN RESOUR-CE DEVELOPMENT be pleased to state:

(a) what is the total amount of grant sanctioned to various educational institutions in A.P though U.G.C.; and

(b) how much of it is utilised with details year-wise for the last five years?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT, OF EDUCA. TION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) and (b) The information is being collected and will be laid on the Table of the House.

Amount for development of Culture and Fine Arts to Andhra Pradesh

4518 DR. YELAMANCHILI STVAJI: Will the Minister of HUMAN RESOUR-CE DEVELOPMENT be pleased to state:

(a) what is the total amount sanctioned to Andhra Pradesh for development of culture and fine arts; and

(b) how much of it is utilised with year-wise details for the last five years?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCA-TION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) and (b) The information is being collected and will be laid on the Table of the House.

Proposal for Sports Schools and Colleges from Gujarat

4519. SHRI ANANTRAY DEVSHA-NKER DAVE: Will the Minister of HUMAN RESOURCE **DEVELOP-**MENT be pleased to state:

any proposal has been (a) whether submitted by Gujarat Government for seeking approvals and financial assistance for opening sports schools and colleges in the State;

(b) if so, the details thereof;

(c) what is the reaction of Government thereto; and

(d) what are the actual amount carmarked for the purpose?

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THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (DEPART-MENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHAR-GE OF THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS (SHRI MUKUL WAS-NIK); (a) No. Sir, The Department of Youth Affairs and Sports does not have a scheme for rendering Central assistance for opening Sports Schools & Colleges In State-

(b) to (d) Do not arise.

Proposal to Open Kendriya Vidyalayas in cities of Gujarat

4520. SHRI ANANTRAY DEVSH-ANKER DAVE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal to open New Kendriya Vidyalayas in Jamnagar, Bhavnagar, Bhuj, Gandhidham, Amroli and Junagarh citles of Gujara[†]; and

(b) if so, the details thereof and allocation of admission to each section?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCA-TION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) No, Sir,

(b) Does not arise

Training to youth of Madhya Pradesh

4521. SHRI SURESH PACHOURI: Will the Minister of HUMAN RESOU-RCE DEVELOPMENT be pleased to state:

(a) whether there is a scheme aimed to provide training to the youths in the country;

(b) if so, what is the amount that has been spent so far for the training (c) to what extent youth have been provided training under the scheme in the State of Madhya Pradesh; and

(d) what are the training schools at present working in Madhya Pradesh under the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RF-SOURCE DEVELOPMENT (DEPART-MENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHAR-GE OF THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS (SHRI MUKUL WAS. NIK); (a) and (b) Yes Sir. A scheme entitled SCHEME FOR TRAINING OF YOUTH was introduced in 1986-87 and an amount of Rs 261 5 lakhs has been spent under this scheme.

(c) Ever since the inception of the scheme, an amount of Rs. 4.7 lakhs has been released to the State of Madhya Pradesh to train 264 youths.

(d) There are no permanent training schools under this scheme. The Department releases money to the State Government as well as other reputed voluntary organisations on the basis of viable proposals received and the assistance is limited to the duration of the project.

Youth activities in backward and rural areas of Madhya Pradesh

4522. SHRI SURESH: PACHOURI: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) whether from the year 1991 a special scheme for promoting youth activities in the backward and rural areas had been started:

(b) whether one crore was made in the budget estimates during 1990-91;

(c) if so, to what extent amount was utilised for the purpose; and

(d) how much amount was spent for the youth activities in backward and rural areas of Madhya Pradesh?